

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF JANUARY, 2026

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.01.2026

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.01.2026</i>
CIVIL	17051	397	433	17015
CRIMINAL	0	0	0	0
TOTAL	17051	397	433	17015

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.01.2026</i>
CIVIL	155308	3645	3614	155339
CRIMINAL	37603	1636	1205	38034
TOTAL	192911	5281	4819	193373